

ITEM NO.26

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (CrI.) No(s). 6473/2019

MANOHAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

ONLY CRIMINAL APPEAL NO. 248 OF 2020 LISTED BEFORE REGISTRAR COURT
WITH

CrI.A. No. 248/2020 (II)
(IA No.13527/2020-CONDONATION OF DELAY IN FILING and IA
No.13528/2020-EXEMPTION FROM FILING O.T.)

Date : 18-11-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Lav Mishra, Adv.

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR
Mrs. Shruti Jose, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Records received.

Four weeks time, is granted to learned counsel for appearing
parties, to file additional documents.

After the expiry of said period, matter shall be processed for
listing before the Hon'ble Court as per rules.

S.P.S. LALER
Registrar

pm